GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 5673 ANSWERED ON FRIDAY, THE 07TH APRIL, 2017 [CHAITRA 17, 1939 (SAKA)]

MERGER OF CELLULAR COMPANIES

QUESTION

5673. PROF. SAUGATA ROY:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government noticed any alleged irregularities in the recent merger of two major cellular companies of the country;
- (b) if so, the details thereof;
- (c) whether the decision was with the approval of the regulatory authorities of the country; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE (SHRI ARJUN RAM MEGHWAL)
MINISTRY OF CORPORATE AFFAIRS

- (a): No Madam.
- (b) to (d): Not applicable in view of reply to (a) above.
